

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00504/2013**

Jabalpur, this Friday, the 02<sup>nd</sup> day of August, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

A.K. Paul, aged about 62 years, son of late Shri Hari Das Paul, Retired S.D.E. (Officiating) resident of Hosue No.2448, Narsingh Nagar Ranjhi, Jabalpur District Jabalpur, M.P., Pin Code – 482005  
-Applicant

**(By Advocate – Shri Saurabh Tiwari)**

**V e r s u s**

1. Deleted.
2. Bharat Sanchar Nigam Limited through Chairman & Managing Director, Corporate Office, Bharat Sanchar Bhawan, Janpath, New Delhi 110001.
3. Chairman-cum-Managing Director, Bharat Sanchar Nigam Limited, Corporate Office, Bharat Sanchar Bhawan, Janpath, New Delhi 110001.
4. Chief General Manager, Telecom Factory, Writ Town, Jabalpur 482001  
-Respondents

**(By Advocate – Shri P. Shankaran)**

**O R D E R (O R A L)**

**By Navin Tandon, AM.**

The applicant has retired as S.D.E. (Officiating) from the respondent department. He is seeking 2<sup>nd</sup> financial upgradation

under ACP Scheme for which he has submitted his representation dated 21.12.2012 (Annexure A-9).

2. Learned counsel for the applicant submits that the representation dated 21.12.2012 has not been decided so far. He further submits that the respondents may be directed to consider and decide the same keeping in view the office order of the respondent department dated 01.01.2013 (Annexure A-10).

3. Learned counsel for the respondents has no objection to it.

4. Accordingly, without going into the merits of the case, we dispose of this Original Application with a direction to the competent authority of the respondents to consider and decide the representation dated 21.12.2012 (Annexure A-9), if not already decided, keeping in mind the relevant circulars and rules, within a period of 60 days from the date of receipt of certified copy of this order. The order so passed shall also be communicated to the applicant.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
am/-

**(Navin Tandon)**  
**Administrative Member**